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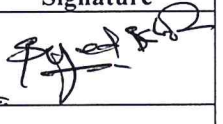
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 202/252/HDB/2017
NAME OF THE COMPANY	Aakarshan Intex (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Aakarshan Intex (India) Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Syed Khasim	Company Executive	7995814990 Syed Khasim 62@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. Syed Khasim, learned counsel for the Petitioner and he is states that balance sheets up to 31st March, 2017 is also ready and it is submitted shortly.

Post the case on 11.12.2017.



Member (Technical)



Member (Judicial)